

ITEM NO.5

COURT NO.2 SECTION X
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION(CRIMINAL) Diary No(s). 9632/2020

ANKIT SUKLECHA & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.
(Application for direction)

Respondent(s)

Date : 09-03-2020 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE SURYA KANT
[VACATION BENCH]

For Petitioner(s) Mr. Manan Kumar Mishra, Sr. Adv. [Mentioned by]
Mr. Durga Dutt, Adv.
Ms. A. Dwivedi, Adv.
Mr. Kaushik Ghosh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

The petitioners aged 32 years and 26 years respectively claim to have married on 28.02.2020. The marriage is registered on 02.03.2020. Certificate to that effect has been filed. At page 26, another certificate from Pandav Kalin Neeli Chhatri Mandir, Yamuna Bazar, Delhi has been filed. The petitioner No.2 has filed a complaint to the Station House Officer, Police Station, Jyoti Nagar, Jaipur Metropolitan, Jaipur seeking protection from family members. The petitioners apprehend that on account of they having been married, there is a serious threat to their limb and life.

We direct respondent Nos.2 to 6 not to take any coercive action against the petitioners and in case of any requirement, adequate security be provided to the petitioners.

(MEENAKSHI KOHLI)
AR-CUM-PS

(RENU KAPOOR)
COURT MASTER